



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5237/2013</a>	M/S DOWN TOWN HOSPITAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
2	<a href="#">WP(C)/5316/2014</a> CAVT. NO.338/2/014	LOKNATH SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM and 11 ORS	MR. T J MAHANTA MR.R MAZUMDAR MS.J HUDA MR. P P DUTTA MS. M BHATTACHARYYA MS.S SULTANA MR.I AHMED	MR.A DASGUPTA MS.N MODI MR.P J PHUKAN GA, ASSAM MR.P HAZARIKA MR.R DEV(R-6) MR.M CHOUDHURY MS. M BHATTACHARYYA (STATE COUNSEL) MR.C SHARMA SC, P C B A FOR CAVEATOR
3	<a href="#">MACApp./166/2020</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SUCHITRA DAS AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M TALUKDAR (R-1 to 4) MR K TARUNKUMAR (R-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1093/2020</a> <b>in</b> <a href="#">MACApp./166/2020</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SUCHITRA DAS AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
4	<a href="#">C.Ex.App./2/2024</a>	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
5	<a href="#">WP(C)/2212/2024</a>	REHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR S RAHMAN (r-6) MS. S PHUKAN (r-6)
6	<a href="#">WP(C)/2576/2024</a>	SUBODH KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR S SARMAH	MS J KALITA(R-5) MR S SARMAH(R-6) SC, SEC. EDU.
7	<a href="#">WP(C)/2605/2024</a>	DR. ARUNIMA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
28)	MR. O P BHATI	23-08-2024	To	31-08-2024



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">MC/3592/2010</a> in CRP/359/2007	SRI DINESH PRASAD DUBEY and 2 ORS <b>Versus</b> ON THE DEATH OF SRI DINDAYAL AGARWAL, SMTI BHAGAWATI DEVI AGARWALLA and 7 ORS	MR.P K KALITA G B DAS N DAS C K S BARUAH J P SARMA	MR.J SHARMA MR.G KAKATI
	<b>WITH</b> <a href="#">CRP/359/2007</a>	SRI DINESH PRASAD DUBEY and ORS <b>Versus</b> SRI DINDAYAL AGARWAL	MR.G B DAS MR.N DAS MS.R K SAINI MRS.M D CHOUDHURY	
2	<a href="#">WP(C)/20/2014</a>	MANAGEMENT OF HATTIGARH TEA ESTATE <b>Versus</b> THE PRESIDING OFFICER and ANR.	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA MRK SINGH	MR.S SARMA SC, L C
3	<a href="#">WP(C)/413/2014</a>	SMTI RITAMONI PATIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.J RAJKUMARI MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	GA, ASSAM SC, SOCIAL WELFARE
4	<a href="#">I.A.(Civil)/3947/2019</a> in CRP(IO)/99/2018	MANTU ROY AND 7 ORS. <b>Versus</b> DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI	MR. T J MAHANTA MR. R DUTTA
	<b>WITH</b> <a href="#">CRP(IO)/99/2018</a>	MANTU ROY AND 7 ORS <b>Versus</b> DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY MR. N HASAN MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR D MAHANTA
5	<a href="#">Tr.P.(C)/116/2023</a>	KAJAL BASFORE <b>Versus</b> SANTOSH BASFORE	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	MR E U AHMED MS. S NAZNEEN

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5230/2018</a>	GAUTAM UZIR <b>Versus</b> UNION OF INDIA AND 9 ORS.		MR. B. CHOUDHURY (R-10) MRS. A GAYAN (CGC, R1-R3) MR. I. CHOUDHURY (AMICUS CURIAE) MR. P. NAYAK (R-10) MS. N. BORDOLOI (R-10) SC, HEALTH AND F W ASSTT.S.G.I.
2	<a href="#">WP(C)/7966/2018</a>	AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A DHAR MR. B HALDAR MR H DAS MD. F ALI	SC, ELEM. EDU
3	<a href="#">WP(C)/5292/2020</a>	KAMAL KISHORE KANOO <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR G CHOUDHURY MR K K GOSWAMI MS S KAUSHIK	GA, ASSAM MR P KATAKI (R5) MRS R BEGUM (R5) MS S BARPUJARI (R5) ASSTT.S.G.I.
4	<a href="#">I.A.(Civil)/607/2021</a> in WP(C)/5016/2011	THE NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SARASWATI CHALIHA ALIAS SAIKIA AND 6 ORS.	MR. S DUTTA MR S DUTTA	MR Z HUSSAIN MS B B AHMED
5	<a href="#">CRP(IO)/15/2022</a>	HATEM ALI AND 3 ORS. <b>Versus</b> ATAB ALI	MR. S P ROY MS S DAS MR M DEB	
6	<a href="#">I.A.(Civil)/3449/2022</a> in CRP/12921/2022	MD. HAZRAT ALI <b>Versus</b> SAURANGSHU CHAKRAVARTY AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	MR. B J MUKHERJEE (r1, r2) MS R SAHA (r1, r2)
	<b>WITH</b> <a href="#">CRP/12921/2022</a> (Filing Number)	MD. HAZRAT ALI <b>Versus</b> SAURANGSHU CHAKRAVARTY AND 3 ORS (A)	MR. M A SHEIKH	
7	<a href="#">CRP(IO)/165/2023</a>	MD SAHAB UDDIN AND ANR <b>Versus</b> MD BAKRUR RASHID AND 13 ORS	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM	GA, ASSAM MS. R CHOUDHURY (r-1 to 5)

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